GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS) LOK SABHA UNSTARRED QUESTION NO.168 TO BE ANSWERED ON 04.02.2019

WELFARE AND DEVELOPMENT OF TRIBAL POPULATION

168. SHRI BHARTRUHARI MAHTAB: SHRI SANJAY DHOTRE: SHRI RAHUL SHEWALE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the schemes/programmes being implemented by the Government for welfare and development of tribal population in the country;
- (b) whether the said schemes/ programmes particularly Tribal Sub-Plan (TSP) have achieved the desired results in the country;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) the details of the funds provided by the Government under the said schemes/ programmes during each of the last three years and the current year;
- (e) the cases of irregularities/ corruption/diversion of funds and underutilisation of funds reported under the said schemes/programmes during the said period along with the action taken/being taken by the Government thereon; and
- (f) the other steps taken/being taken by the Government for effective implementation of the said schemes/ programmes across the country and to check irregularities/corruption/diversion of funds and under utilisation of funds therein?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH BHABHOR)

(a): The schemes / programmes being implemented by the Ministry of Tribal Affairs for welfare and development of tribal population in the country is given at **Annexure-I.**

(b)& (c): Tribal Sub-Plan (TSP), now called as Scheduled Tribe Component (STC) at Central level and Tribal Sub-Scheme (TSS) at State level is dedicated source of fund for tribal development across the country. Fund flow under STC / TSS as on date is sourced from various schemes administered by 37 Central Ministries / Departments and State Governments. Major part of infrastructure development and provision of basic amenities in tribal areas/regions in the country is carried out through various schemes / programmes of concerned Central Ministries and the State Governments, while the Ministry of Tribal Affairs (MoTA) provides by way of additive to these initiatives on plugging gaps.

Year	Total Plan Allocation of STC Ministries / Department	Allocation	Expenditure	% Expenditure w.r.t. TSS/ STC Allocation	% STC Allocation w.r.t. total plan / scheme allocation of STC Ministries / Department
2014-15 (Actual)	236508.72	19961.29	19436.85	97.37	8.4
2015-16 (Actual)	275174.59	20177.62	20024.66	99.24	7.3
2016-17 (Actual)	380035.71	24671.58	20956.40	84.94	6.5
2017-18 (RE)	443406.47	31292.20	30020.25	95.94	7.1
2018-19 (BE)	511402.18	37802.94	21806.86*	57.6	7.4

STC/TSS allocations by Central Ministries / Departments:

*Upto 18.12.2018.

Overall allocation of STC funds by the concerned Ministries / Department for the year 2018-19 reached the level of 7.40 % of their total schematic allocation in these Ministries / Departments. With the efforts of Ministry of Tribal Affairs, the trend of STC expenditure has gone up from 85% of total allocation at Revised Estimate Stage in 2016-17 to 96% in 2017-18.

Further, an online system has been put in place by the Ministry of Tribal Affairs (web address http://stcmis.gov.in) for monitoring of Tribal Sub-Plan(TSP) / Schedule Tribe Component (STC) funds. The framework captures data directly from Public Finance Management System (PFMS) and gives inputs to see through expenditure vis-a- vis allocations.MoTA has been holding periodic meetings with Central Ministries / Departments having STC funds. Meetings were held on 13.04.2018 and 25.06.2018 followed by another review under the Chairmanship of Secretary on 12/13.07.2018 and 29/30.11.2018. In the said meetings, it has been reiterated to the Ministries / Departments that STC funds should be as per the prescribed percentage.

State TSP:

Most of the States are allocating TSP funds in proportion to ST population in the State. A statement showing State wise percentage of ST population, total state Plan / Scheme Allocation, TSP Allocation and % TSP Allocation for the year 2017-18 is as under:

S. No.	State/U.T	% ST Population	Annual plan 2017-18				
110.		(2011)	Total State plan / Scheme Outlay	TSP Allocation	% TSP Allocation		
1	Andhra Pradesh	5.5	65208.10	3528.75	5.41		
2	Assam	12.5	8754.32	1349.72	15.42		
3	Bihar	1.3	70316.00	1091.50	1.55		
4	Chhattisgarh	30.6	62462.97	20237.22	32.40		
5	Goa	10.2	773.80	30.33	3.92		
6	Gujarat	14.8	172179.24	12559.33	7.29		
7	Himachal Pradesh	5.7	5700.00	513.00	9.00		
8	Jammu & Kashmir	11.9	N.R.	N.R.	N.R.		
9	Jharkhand	26.2	44502.61	18092.70	40.66		
10	Karnataka	7.0	111472.00	8195.00	7.35		
11	Kerala	1.5	26500.00	751.00	2.83		
12	Madhya Pradesh	21.1	104358.17	25862.15	24.78		
13	Maharashtra	9.4	77184.00	6754.00	8.75		
14	Manipur	35.1	N.R.	N.R.	N.R.		
15	Odisha	22.9	55970.00	12564.56	22.45		
16	Rajasthan	13.5	86094.45	12896.43	14.98		
17	Sikkim	33.8	N.R.	N.R.	N.R.		
18	Tamil Nadu	1.1	54564.19	607.50	1.11		
19	Telangana	9.1	88038.80	8165.87	9.28		
20	Tripura	31.8	5572.93	2677.76	48.05		
21	Uttar Pradesh	0.6	426453.81	577.77	0.14		
22	Uttarakhand	2.9	42798.31	424.59	0.99		
23	West Bengal	5.8	60013.89	5039.00	8.40		
	Total	8.6	1568917.59	141918.18	9.05		

(Rs. in Crore)

N.R.- Not Reported by State Government

As per above table that overall TSP / STC Allocation across the country is 9.05% which is more than the total ST population percentage in the country i.e. 8.6% as per 2011 census.

(d): The details of the funds released by the Ministry under the schemes/ programmes during each of the last three years and the current year is given at **Annexure-II.**

(e) & (f): No instance has come to the notice of this Ministry with regard to irregularities/ corruption/diversion of funds under any schemes / programmes of the Ministry. In order to ensure better and effective

implementation of the schemes across the country and to check irregularities/corruption/diversion of funds and under utilisation of funds therein as under:-

(i) Utilization Certificates are insisted upon as a pre-requisite for further release of funds as per the norms of GFR;

(ii) Progress reports regarding the status of implementation of schemes are obtained.

(iii) Officers while visiting States/UTs also ascertain the progress of implementation of various schemes/ programmes of the Ministry of Tribal Affairs;

(iv) Meetings/ Conferences are convened at the Central level with State officials for ensuring timely submission of proposals, speeding up of implementation of the schemes/ programmes, and reviewing the physical and financial progress;

(v) Real time data to be uploaded by the State Government on the ministry's website <u>https://stcmis.gov.in/smis.</u>

Annexure referred in reply to part (a) of Lok Sabha Unstarred Question No.168 for 04.02.2019 raised by SHRI BHARTRUHARI MAHTAB: SHRI SANJAY DHOTRE: SHRI RAHUL SHEWALE, M.P. regarding "Welfare and Development of Tribal Population".

LIST OF SCHEMES/PROGRAMMES OF THE MINISTRY OF TRIBAL AFFAIRS

Sl.No.	Names of Schemes / Programmes
1	Pre Matric Scholarship Scheme for ST students
2	Post Matric Scholarship Scheme for ST students
3	National Overseas Scholarship for ST students
4	National Fellowship and Scholarship for Higher Education of ST students
5	Grants-in-aid to Voluntary Organisations Working for welfare of STs
6	Strengthening Education among ST Girls in Low Literacy Districts
7	Development of Particularly Vulnerable Tribal Groups (PVTGs)
8	Grants under Article 275 (1) of the Constitution of India
9	Special Central Assistance(SCA) to Tribal Sub-Scheme(TSS)*
10	Grants-in-aid to Tribal Research Institutes
11	Institutional Support for Development and Marketing of Tribal Products/Produce
12	Support to National/State Scheduled Tribe Finance and Development Corporations
13	Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Mechanism
15	of marketing of Development of Value Chain for MFP
14	Research Information & Mass Education, Tribal Festival and Others

Note:-*It has been decided to discontinue the three schemes namely (i) Scheme of Girls & Boys Hostels in Tribal Areas, (ii) Scheme of Ashram Schools in Tribal Areas and (iii) Scheme of Vocational Training Centre in Tribal Areas from 2018-19 and the intervention is to be subsumed under the Scheme, Special Central Assistance to Tribal Sub Scheme (SCA to TSS).

Annexure-II

Annexure referred in reply to part (d) of Lok Sabha Unstarred Question No.168 for 04.02.2019 raised by SHRI BHARTRUHARI MAHTAB: SHRI SANJAY DHOTRE: SHRI RAHUL SHEWALE, M.P. regarding "Welfare and Development of Tribal Population".

					(₹ in lakh)
Sl. No.	Name of the State/UT	2015-16	2016-17	2017-18	2018-19 (as on 31.01.19)
		Fund Released	Fund Released	Fund Released	Fund Released
1	Andhra Pradesh	1983.00	0.00	5282.94	1210.81
2	Arunachal Pradesh	0.00	0.00	0.00	
3	Assam	0.00	321.33	0.00	
4	Bihar	375.00	0.00	0.00	
5	Chhattisgarh	3607.00	2534.15	1805.30	4755.63
6	Dadra and Nagar Haveli	0.00	0.00	0.00	20.00
7	Daman & Diu	0.00	0.00	8.04	
8	Goa	0.00	52.64	3.75	80.83
9	Gujarat	3745.76	80.81	3650.84	4482.31
10	Himachal Pradesh	96.12	51.21	0.00	38.91
11	Jammu & Kashmir	700.00	0.00	0.00	
12	Jharkhand	0.00	0.00	1704.53	2345.92
13	Karnataka	0.00	0.00	1364.59	1256.31
14	Kerala	300.00	796.40	0.00	308.73
15	Madhya Pradesh	4300.00	0.00	5539.17	5728.33
16	Maharasthra	0.00	0.00	0.00	
17	Manipur	0.00	867.38	619.09	
18	Meghalaya	0.00	0.00	156.69	
19	Mizoram	0.00	336.36	132.25	319.79
20	Nagaland	851.47	0.00	0.00	
21	Odisha	4900.00	3376.36	5134.98	6665.88
22	Rajasthan	0.00	0.00	3284.79	1716.12
23	Sikkim	0.00	0.00	25.72	7.97
24	Tamil Nadu	600.00	0.00	0.00	
25	Telangana	0.00	0.00	358.02	693.84
26	Tripura	1303.60	0.00	232.89	
27	Uttar Pradesh	0.00	0.00	0.00	
28	Uttrakhand	107.00	0.00	104.44	
29	West Bengal	0.00	0.00	0.00	584.62
	Total	22868.95	8416.64	29408.03	30216.00

(ii) Details of Fund Released to State Governments/UT Administrations thereof under the Scheme of Post Matric Scholarship for ST students during the last three years and current year.

	-				(₹ in lakh)
Sl.No.	Name of the State/UT	2015-16	2016-17	2017-18	2018-19 (as on 31.01.19)
		Fund Released	Fund Released	Fund Released	Fund Released
1	Andhra Pradesh	1986.82	9777.62	8269.11	13945.02
2	Arunachal Pradesh	1137.61	1136.32	5803.65	1883.82
3	Assam	6748.28	266.65	2516.48	3248.03
4	Bihar	0.00	0.00	71.25	
5	Chhattisgarh	4764.83	2674.82	3811.26	4609.57
6	Daman & Diu	0.00	53.63	26.19	
7	Goa	356.00	645.00	364.80	536.26
8	Gujarat	5520.40	22040.27	14609.74	32414.09
9	Himachal Pradesh	1350.00	931.36	3123.36	278.15
10	Jammu & Kashmir	2494.17	2587.84	2322.56	
11	Jharkhand	0.00	8148.39	2716.50	5281.32
12	Karnataka	5839.00	8540.00	8873.31	7341.33
13	Kerala	0.00	3122.00	2745.46	2674.37
14	Madhya Pradesh	3065.00	13054.00	10320.50	13405.24
15	Maharashtra	5209.83	22092.28	10884.91	15238.15
16	Manipur	3588.00	3385.20	6382.55	2026.76
17	Meghalaya	3274.61	3189.00	770.50	2457.52
18	Mizoram	4927.91	4267.52	2434.73	3528.21
19	Nagaland	2646.34	1344.00	2515.00	4716.66
20	Odisha	4050.00	15556.48	8784.18	14801.92
21	Rajasthan	10890.43	9800.00	19912.49	13598.95
22	Sikkim	400.00	938.16	1247.32	1134.36
23	Tamil Nadu	2266.86	3061.85	2440.39	3933.65
24	Telangana	9650.00	11483.00	18031.25	9921.68
25	Tripura	1700.00	1323.90	2756.25	3626.55
26	Uttar Pradesh	0.00	1057.50	1244.91	
27	Uttrakhand	900.00	5090.57	600.25	
28	West Bengal	2948.46	0.00	2807.89	2219.39
	Total	85714.55	155567.36	146386.79	162821.00

(iii) <u>Details of Funds released, utilized and beneficiaries thereof</u> under the scheme of National Overseas Scholarship (NOS) <u>during 2015-16 to 2018-19</u>

(₹ in	lakhs)
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2015-16			2016-17		2017-18		(A	2018-19 as on 30.01.2019)			
Fund Released	Utilized	Benefic- iaries	Fund Released	Utilized	Benefici- aries	Fund Released	Utilized	Benefici- aries	Fund Released	Utilized	Benefici- aries
39.04	39.04	15	39.00	0.00	16	100.00	100.00	20	183.07	183.07	Selection under process

(iv) Detals of funds released under the scheme of Fellowship & Scholarship for Higher Educaion of ST students (Top Class Education)

Details	2015-16	2016-17	2017-18	2018-19
Beneficiary	1408	2197	2078	2371
Disbursed (Rs. In Lakh)	4754.00	5589.00	9834.00	5684.00

(v) Statement showing the details of funds released/utilized under the scheme of Special Central Assistance to Tribal Sub Scheme during the last three years and current year (as on 30.01.2019).

(Rs. in Lakh)

Sl.	States	2015	-16	2016	-17	2017	-18	2018-19		
No.		Total Release	Amount Utilized	Total Release	Amount Utilized	Release	Amount Utilized	Release	Amount Utilized	
1	Andhra Pradesh	3500.00	3500.00	5000.42	5000.42	3624.77	3624.77	3259.39	0.00	
2	Assam	5844.00	2501.92	3407.80	676.30	0.00	0.00	0.00	0.00	
3	Bihar	1368.26	0.00	743.74	0.00	0.00	0.00	0.00	0.00	
4	Chhatisgarh	10809.64	10809.64	11717.82	11717.82	14327.57	12435.37	10342.65	6299.49	
5	Goa	0.00	0.00	455.68	455.68	559.09	0.00	352.31	0.00	
6	Gujarat	10566.50	10566.50	9488.00	9488.00	10270.41	8934.63	8333.52	0.00	
7	Himachal Pradesh	475.00	475.00	1959.39	1959.39	2291.20	2225.46	3628.00	0.00	
8	J & K	2000.00	2000.00	3671.61	3590.61	3626.50	0.000	3749.80	0.00	
9	Jharkhand	10000.00	10000.00	9820.75	8246.91	11372.49	2195.85	8564.52	0.00	
10	Karnataka	4370.00	4370.00	5100.00	5100.00	5955.37	1660.53	3274.53	0.00	
11	Kerala	357.50	357.50	808.09	288.10	808.43	367.06	335.00	0.00	
12	Madhya Pradesh	11501.21	11501.21	19236.61	15715.58	22828.70	9120.00	16968.97	0.00	
13	Maharashtra	12514.91	12514.91	9547.00	9547.00	13760.38	3202.72	11502.17	0.00	
14	Manipur	1100.00	1100.00	2260.00	2260.00	3790.38	3790.38	2606.48	0.00	
15	Meghalaya	0.00	0.00	0.00	0.00	0.00	0.00	1946.41	0.00	
16	Mizoram	0.00	0.00	0.00	0.00	0.00	0.00	1220.00	0.00	
17	Nagaland	0.00	0.00	0.00	0.00	0.00	0.00	1655.00	0.00	
18	Odisha	14728.52	14728.52	11806.27	11806.27	11975.00	2100.00	12553.22	0.00	
19	Rajasthan	10190.00	10190.00	11072.90	11072.90	10051.83	2512.72	10327.93	0.00	
20	Sikkim	353.00	353.00	1497.62	399.95	5986.00	242.89	0.00	0.00	
21	Tamilnadu	0.00	0.00	600.00	200.00	894.10	101.10	315.00	0.00	
22	Telangana	4000.00	4000.00	3845.35	3845.35	4493.55	1436.39	2850.32	0.00	
23	Tripura	2400.07	2400.07	1345.76	1245.70	1649.77	1602.69	1294.38	0.00	
24	Uttarakhand	0.00	0.00	0.00	0.00	679.00	679.00	352.20	0.00	
25	Uttar Pradesh	905.51	0.00	121.92	0.00	458.35	0.00	0.00	0.00	
26	West Bengal	6233.00	6233.00	5995.50	5995.50	5397.11	4473.21	3948.15	0.00	
	Total	113217.12	107601.27	119502.230	108611.480	134800.00	60704.77	109379.94	6299.49	

(vi) <u>Statement of Funds released during last three year and current year under Scheme for Particularly Vulnerable Tribal Groups</u> (as on 03.01.2019)

					(Rs. in L
S.	Name of State	2015-16	2016-17	2017-18	2018-19
No		Released	Released	Released	Released
1	Andhra Pradesh	3240.00	5105.00	2076.00	1837.00
2	Andaman & Nicobar island	0.00	100.00	200.00	0.00
3	Bihar	0.00	342.87	295.91	0.00
4	Chhattisgarh	1809.63	1230.00	1089.50	1051.50
5	Gujarat	898.10	779.12	390.67	422.88
6	Jharkhand	1575.00	3120.00	2043.75	2646.00
7	Karnataka	800.00	136.00	467.00	460.00
8	Kerala	0.00	100.00	62.00	0.00
9	Madhya Pradesh	4491.92	10460.40	8232.46	7998.09
10	Maharashtra	0.00	2077.00	1226.25	1230.26
11	Manipur	100.00	329.00	195.00	311.00
12	Odisha	3373.92	1379.00	1297.00	3341.31
13	Rajasthan	1076.09	1331.00	1038.00	1008.00
14	Tamil Nadu	1048.15	3055.00	1770.75	0.00
15	Telangana	1439.04	1139.00	778.00	533.00
16	Tripura	895.56	2250.00	2305.00	0.00
17	West Bengal	447.60	574.00	330.76	843.42
18	Utrakhand	0.00	292.48	130.00	565.86
19	Uttar Pradesh	0.00	0.00	17.96	0.00
	Grand Total	21195.00	33799.87	23946.01	22248.32

(Rs. in Lakh)

					(Rs. in I
C M	<u>States</u>	2015-16	2016-17	2017-18	2018-19
S.N	States	Total Release	Total Release	Total Release	Total Release
1	Andhra Pradesh	5500.00	2869.43	4591.11	6118.77
2	Arunachal Pradesh	3000.80	6580.53	8378.82	7903.80
3	Assam	0.00	844.12	0.00	3780.32
4	Bihar	0.00	1467.58	991.89	0.00
5	Chhattisgarh	11904.31	10488.52	10964.49	10944.92
6	Goa	400.00	450.00	103.00	345.66
7	Gujarat	11680.00	9739.02	11384.08	11240.20
8	Himachal Pradesh	523.20	1595.87	2074.70	3242.16
9	Jammu & Kashmir	2000.00	3539.66	3049.06	2051.79
10	Jharkhand	12202.96	9489.38	12386.93	7082.30
11	Karnataka	6300.00	4664.00	5881.74	863.38
12	Kerala	1085.44	695.58	803.17	472.28
13	Madhya Pradesh	14845.15	14971.43	22399.48	24227.30
14	Maharashtra	13374.00	11536.53	13862.24	13905.62
15	Manipur	1216.00	1694.40	2308.80	5095.65
16	Meghalaya	1507.68	1576.21	3603.40	3633.79
17	Mizoram	3617.37	1927.49	2504.41	2972.71
18	Nagaland	5469.34	6368.00	4434.11	8378.49
19	Odisha	15200.00	11954.96	15995.30	20077.15
20	Rajasthan	11000.00	10341.39	10240.58	13497.23
21	Sikkim	1250.30	1147.00	405.30	355.34
22	Tamil Nadu	852.80	798.24	378.00	510.57
23	Telangana	6090.00	3608.05	5015.32	2976.89
24	Tripura	1600.68	1280.99	2040.99	1734.73
25	Uttar Pradesh	1514.74	1138.62	189.00	252.00
26	Uttarakhand	92.02	0.00	1577.56	1255.27
27	West Bengal	7000.00	5814.37	5376.51	9235.73
	Grand Total	139226.79	126581.37	150939.99	162154.05

(viii) STATE-WISE LIST OF VOLUNTARY ORGANISATIONS/NON GOVERNMNENTAL ORGANISATIONS FUNDED DURING 2015-16 TO 2018-19 UNDER THE SCHEME OF 'GRANT-IN-AID TO VOLUNTARY ORGANISATION WORKING FOR THE WELFARE OF SCHEDULED TRIBES'

						(Rs. in Lakh)
S. No.	Name of the Vos/NGOs with addresses	Project	2015-16	2016-17	2017-18	2018-19 (as on 31.12.2018)
1	Andhra Pradesh	Residential Schools, Non-Residential Schools, Mobile Dispensaries, 10 Bedded Hospital,	252.63	160.58	176.73	15.65
2	Arunachal Pradesh	Residential Schools, Mobile Dispensaries, Computer Training Centre, Old Age Home, 20-Bedded Hospital, A.V. Unit, Hostel, 60-Bedded Hopsital	95.70	456.05	605.24	182.88
3	Assam	Mobile Dispensaries, Residential Schools, 10-Bedded Hospital, Computer Training Centre, Hostels, Library, Non-Residential Schools.	57.85	137.66	170.77	41.01
4	Chhattisgarh	Non-Residenital School, Residential School, 3 Health post and 1 Fair Shop, 6-Hostels, 1-Tribal Youth Trining Centre and Automobile Engineering + New projects of Divyan Agri. Trg& Allied Subjects	16.20	65.97	75.36	110.33
5	Gujarat	Mobile Dispensaries, Non Residential Schools, Hostels, 40-Bedded Hospital.	43.38	111.94	73.15	131.66
6	Himachal Pradesh	Hostels, Residential Schools,	0	277.34	251.10	213.75
7	Jammu & Kashmir	Residential School	0	0	19.69	0
8	Jharkhand	Residential Schools, Computer Training Centres, Non-Residential Schools, Cane & Bamboo Trg, Knitting, Weaving & Handloom Trg. Centres, 20-Bedded Hospitals, Mobile Library Cum AV Unit, 70-Bedded Hopsital, Divyan Unit, Agriculture Training Centre Agriculture Training Centre	205.19	405.76	966.29	1099.23
9	Karnataka	10-Bedded Hospitals, Residential Schools, Non-Residential School, Mobile Dispensaries	227.25	389.10	244.94	248.11
10	Kerala	Hostels, 10-Bedded Hospital s, 20-Bedded Hospital, Residential Schools	96.25	113.55	66.56	65.25
11	Madhya Pradesh	Non-Residential Schools, Residential Schools, Hostels, Computer Training Centre, 10-Bedded Hospital	66.54	152.78	119.21	222.77
12	Maharashtra	Non-Residential Schools, Non-Residential Schools, Hostels, 10-Bdded Hospital,	33.77	202.95	377.48	242.68
13	Manipur	Hostel ,Residential Schools, Non-Residential Schools, Typing & Shorthand Centre, Mobile Dispensaries	63.46	394.06	264.29	99.29
14	Meghalaya	Hostels, Mobile Dispensaries, Libraries, 62 LP/ME/Sec- Non Residential Shool, Higher Secondary School, Non-Residential School, M. A.V. Unit, Knitting Weaving	274.79	606.93	697.71	786.14
15	Mizoram	Residential School s, Mobile Dispensaries,	0	40.16	55.89	20.07
16	Nagaland	Hostels	0	0	30.80	12.78
17	Delhi	Computer Training Centre & Hostel	0	9.07	17.15	5.41
18	Odisha	Residential Schools, Hostels, Creche Centres, Typing & Shorthand Training Centre, Agriculture and Allied Subject	190.80	477.76	1168.97	2104.98
19	Rajasthan	Stipend Scheme for NE ST Girls including A & N, Residential Schools	31.83	67.83	14.50	38.09
20	Sikkim	Residential Schools	54.54	52.05	90.81	39.07
21	Tamil Nadu	Hostel, Residential Schools, 20-Bedded Hospital, 10-Bedded Hospital, 60-Bedded Hospital, Mobile Dispensaries	11.82	38.91	280.49	220.61
22	Telangana	Residential Schools	19.76	637.87	76.76	33.62
21	Tripura	Residential School	15.82	66.02	32.62	57.72
22	Uttar Pradesh	Hostel (4 Units) & Residential Schools, Mobile Dispensary	22.18	34.49	67.43	0
23	Uttranchal	Residential Schools, Mobile Dispensary, 2 Hostel (Junior +Primary), Hostel	17.67	112.64	37.43	66.81
24	West Bengal	Residential Schools, Mobile Dispensaries, Hosptials, Knitting/weaing& Handloom	377.92	294.94	937.44	536.43
				5306.41	6918.81	
	Tota		2175.35			6594.33

(ix) STATE-WISE LIST OF ORGANISATIONS FUNDED DURING 2015-16 TO 2018-19 UNDER THE SCHEME OF 'STRENGTHENING EDUCATION AMONG SCHEDULED TRIBE GIRLS IN LOW LITERACY DISTRICTS

S.No.	Name of the NGOs/Vos with Addresses	2015-16	2016-17	2017-18	2018-19 (as on 31.12.2018)
1	Andhra Pradesh (14 Unit of Educational Complexes run by APTWAREIS) and other Educatinal Complexes)	1931.08	270.94	1117.23	0
2.	Arunachal Pradesh (Educational Complex)	0	0	37.64	0
3.	Chhattisgarh (Educational Complex)	0	39.63	37.12	64.49
4	Gujarat (43 Units of Educational complexes run by GSITDREIS) and other Educational Complexes)	1712.32	2857.93	1512.48	93.21
5	Jharkhand (Educational Complex)	21.07	0	0	12.04
6	Madhya Pradesh (13 projects of Educatinal complexes run by MPTWRAEIS and other Educational Complexes)	143.58	420.05	325.21	608.69
7	Maharashtra (Educational Complexes)	0	158.38	149.86	205.663
8	Orissa (19 Units run by OMTES and other Educational Compexes)	1040.81	1929.41	1102.18	999.18
9	Rajasthan (Educational Complexes)	0	148.78	25.13	168.17
10.	Telengana (16 Units of Educational Complexes run by TTWREIS)	480.76	719.76	321.91	0
	GRAND TOTAL	5329.62	6544.88	4628.76	2151.443

the last three years and current year (as on 27.01.2019)

(Rs. in lakhs)

Sl. No.	State	2015-16	2016-17	2017-18	2018-19
	STDCC				-
1	Chhattisgarh	-	-	-	-
2	Kerala	-	-	393.52	-
3	Odisha	148.13	-	-	-
4	Rajasthan	-	43.43	-	-
5	Tripura	310.98	351.10	201.48	-
6	West Bengal	-	431.47	-	-
7	Mizoram	-	174.00	-	696.00
8	Sikkim	-	-	-	219.00
	TRIFED	3026.00	3900.00	3900.00	4330.00
	TOTAL	3485.11	4900.00	4495.00	5245.00

(xi) <u>Mechanism for marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain in MFP</u> <u>during the last three years and current year (as on 27.01.2019).</u>

(Rs. in Lakh)

Sl.	State/Organization	2015-16	2016-17	2017-18	2018-19
No.					
	STATE				
1.	ORISSA	991.00	-	-	-
2.	GUJARAT	-	-	-	619.00
3.	MAHARASTRA	-	-	-	-
4.	RAJASTHAN	-	-	-	-
5.	JHARKHAND	1832.00	-	-	-
6.	MADHYA PRADESH	-	-	-	26.81
7.	CHATTISGARH	7350.00	-	89.00	197.00
8.	ANDHRA PRADESH	529.00	-	300.00	710.00
9.	MANIPUR	-	-	11.00	90.00
10.	NAGALAND	-	-	19.00	66.00
11.	UTTAR PRADESH	-	-	240.00	821.00
12.	KERALA	-	-	-	418.00
13.	WEST BENGAL	-	-	-	657.00
14.	KARNATAKA	-	-	-	125.00
15.	ASSAM	-	-	-	155.00
	TRIFED	1067.00	200.00	200.00	3147.00
	TOTAL	11769.30	200.00	859.00	9686.00

(xii) Support to National / State Scheduled Tribe Finance and Development Corporations during the last three years and current year (as on 27.01.2019).

(Rs.	in	Lakh)
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Voor	Expenditure				
Year	NSTFDC	STFDCs	TOTAL		
2015-16	6311.00	22.50	6333.00		
2016-17	6000.00	0.00	6000.00		
2017-18	4980.00	520.00	5500.00		
2018-19	5700.00	800.00	6500.00		

(xiii): <u>Details of of funds released under the schemes of Grants-in-aid to Tribal Research Institute during the last three years and current year</u>:

(xiv): Details of of funds released under Research Information & Mass Education, Tribal Festival and Others during the last three years and current year:

(Rs. in lakh)

S.No	Scheme	2015-16	2016-17	2017-18	2018-19 (as on 31.1.2019)
1.	Support to TRI	1141.13	1510.96	7900.00	8723.13
2	Tribal Festivals, Research Information and Mass Education	737.18	469.04	402.00	1641.33